

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 106
(IB)-41/ND/2020

IN THE MATTER OF:

CASA2 Stays Pvt. Ltd. ... Applicant/Petitioner

Vs

ZexusAir Services Pvt. Ltd. ... Respondent

Order under Section 9 of IBC.

Order delivered on 11.01.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Mohit Gondi Adv, Mr. Gulshan Sachdeva Adv
For the Respondent : Mr. Nitesh Kumar Singh, Mr. Chirag Tuteja, Advocates

ORDER

Learned Counsel for the Corporate Debtor states that the reply is filed and copy served to other side. Learned Counsel for the Applicant states that rejoinder will be filed, if required within one week.

List for hearing on **05.02.2021**.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)